

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 2

CP (IB) No. 85/Chd/J&K /2024

IN THE MATTER OF:

Bashir Ahmad Bhat

...Petitioner

Under Section: 94, IBC, 2016

Order delivered on 15.04.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : None

ORDER

None is present despite repeated calls. In the interest of justice, list the matter on 09.05.2024.

-Sd-

(L. N. GUPTA)
MEMBER (T)

-Sd-

(HARNAM SINGH THAKUR)
MEMBER (J)

SM